

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5368
ANSWERED ON:30.04.2002
SECURITY IN COURTS
RAMDAS ATHAWALE

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government are aware that there is a complete lack of appropriate security arrangements in the Tis Hazari Courts which has remained in focus in national and international news during the last one year;
- (b) whether the same situation is prevailing in other lower courts of Delhi;
- (c) if so, the reaction of the Government thereto; and
- (d) the action being taken by the Government to provide adequate security arrangements in the Courts of Delhi?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO)

(a) to (d): Delhi Police have made adequate security arrangements for Tis Hazari Courts and the number of police personnel deployed at the Police Post located in the premises has also been substantially increased. Security arrangements have also been made in other lower courts as per their requirements. The security arrangements for the Courts in Delhi are regularly reviewed and whenever necessary, additional force is deployed.